NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No. 37/KB/2017 CA (IB)109/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M

Name of the Company ICICI Bank LtdVs-Palogix Infrastructure Pvt. Ltd.			
Under Section	7 IBC		
	nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1. CS MAMTA BINANI - RESOLUTION PROFESSIONAL MOR			Mauto Siran
2. KANISHK KA	HETAN, ADU	RP	8/2/18.
1. Ms. MANGO 2. Ms. SMITA	BHUTERIA, BONDY THURHERSEE (DEBTOR	8/2/18. Amult 8/2/18
Mr Anixban Mr Anixban Mr V.V.V.	Ra, Advoca Santary, Advoca	to Titug onh	0,0,0,00), e/2/18

ORDER

Ld. Resolution Professional (RP) as well as Ld. Counsel on behalf of Titagarh (operational creditor) and the corporate debtor is present.

Ld. RP has filed the report in the form of C.A. (IB) No. 109/KB/2018. It is certified in the report that Committee of Creditors with 100% vote share has approved the resolution plan.

Heard. Reserved for order.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)